## Result of searches & seizures

| Financial year |        |   |   |  |  |  |  | Value of No of in-<br>assets seized fructuous<br>(Rs in lakhs) searches |     |   |
|----------------|--------|---|---|--|--|--|--|---|-----|---|
| 1967-68        |        |   |   |  |  |  |  | 109   | 90  | 3 |
| 1968 69        |        |   |   |  |  |  |  | 81  | 59  | 2 |
| 1969 70        |        |   | 4 |  |  |  |  | 170   | 95  | 1 |
| 1970-71        |        |   |   |  |  |  |  | 195   | 140 | 3 |
| 1971-72        |        |   |   |  |  |  |  | 516   | 243 | 5 |
| 1972-73        |        |   |   |  |  |  |  | 469   | 384 | 8 |
| (upto 31-      | 1-1973 | ) |   |  |  |  |  |   |     |   |

PURCHASE OF PLANES BY INDIAN AIRLINES

## \*313 SHRI KALYAN ROY

SHRI BALACHANDRA MEN-ON

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

- (a) whether Government's attention has been drawn to the report captioned, 'More Planes for Indian Airlines' published in the 'Economic Times' on December, 25, 1972,
- (b) if so, the number of planes, Indian Airlines propose to buy and from which sources and
- (c) whether more planes are to be utilised for its trunk routes on a chartered basis and if so, the details thereof?

THE MINISTER OF TOURISM AND CIVII AVIATION (DR KARAN SINGH) (a) Yes, Sir

(b) and (c) Indian Airlines are still examining their fleet requirements

DEMAND OF U P COTTON TEXTILE MILL OWNERS' ASSOCIATION

314 SHRI SITARAM JAIPURIA Will the Minister of COMMERCE be pleased to state

(a) whether it is a fact that a demand has been made by the UP Cotton Textile

Mill Owners Association for declaring cotton textile industry a priority industry for purposes of taxation and for giving it liberal concessions,

- (b) if so what are the details of the demand and
- (c) what action has been taken or is proposed to be taken thereon?

THF DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C. GEORGE) (a) and (b) The Chairman of the U P Cotton Textile Mill Owners' Association at the Fifth Annual meeting of the Association held in January 1973, made the suggestion that the cotton textile industry should be declared as a priority industry for the purpose of taxation and other concessions. No formal detailed proposals have, however been made to the Government.

(c) Does not arise

LOSSES SUI FERED BY AIR INDIA

SHRI K B CHETRI
SHRI GANESHILAL CHAUDHARY
SHRI SHYAMLAL GUPTASHRI BALACHANDRA MENON
SHRI YOGENDRA SHARMA
SHRI SITARAM KESRI

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